Abbreviations

ADRs American depository receipts

ADs authorised dealers AFS available for sale AFT available for trading

AIFI all India financial institution
ALM asset liability management
AMCs asset management companies

AML anti-money laundering

ARC asset reconstruction company
ATMs automated teller machines
BC business correspondent

BCBS Basel Committee on Banking Supervision
BCSBI Banking Codes and Standards Board of India

BF business facilitator

BFS Board for Financial Supervision (in RBI)
BIS Bank for International Settlements

BOS Banking Ombudsman Scheme
BPLR benchmark prime lending rate

BPSS Board for Regulation and Supervision of Payment and

Settlement Systems

BR Act Banking Regulation Act, 1949

BRBNMPL Bharatiya Reserve Bank Note Mudran Private Limited

BRICS Brazil, Russia, India, China and South Africa

BSR basic statistical returns
BTC Bankers'Training College

CAB College of Agricultural Banking (in RBI)
CABBF Central Advisory Board on Bank Frauds

CAMELS Capital Adequacy, Asset Quality, Management, Earnings,

Liquidity and Systems & Controls

CBLO collateralised borrowing and lending obligation

CCB Committee of the Central Board, RBI

CCIL Clearing Corporation of India

CDBMS centralised database management system

CDR corporate debt restructuring

CDs certificates of deposit

CDSL Central Depository Services Ltd

CFMS Centralised Funds Management System
CFSA Committee on Financial Sector Assessment
CGRA Currency and Gold Revaluation Account
CIBIL Credit Information Bureau (India) Ltd

CIBs capital-indexed bonds

CLF collateralised lending facility

CLN credit linked notes

COSMOS Computerised Off-site Surveillance and Monitoring System

CP commercial paper

CPPAPS Committee on Procedures and Performance Audit of

Public Services

CR contingency reserve

CRAR capital to risk-weighted assets ratio

CRR cash reserve ratio

CSD Customer Service Department (in RBI)

CSF consolidated sinking fund

CSGL Constituent Subsidiary General Ledger

CTS Cheque Truncation System
CVC Central Vigilance Commission

CVPS Currency Verification and Processing System
DAD Deposits Accounts Department (in RBI)
DAPM Department of Administration and Personnel

Management (in RBI)

DBOD Department of Banking Operations and Development

(in RBI)

DBS Department of Banking Supervision (in RBI)

DCC District Consultative Committee

DCCB district central cooperative bank

DEAP Department of Economic Analysis and Policy (in RBI)
DEIO Department of External Investments and Operations (in RBI)
DESACS Department of Statistical Analysis and Computer Services

(in RBI)

DFC Department of Financial Companies (in RBI)
DFHI Discount and Finance House of India Ltd.

DFI development finance institution

DGBA Department of Government and Bank Accounts (in RBI)
DICGC Deposit Insurance and Credit Guarantee Corporation
DIT Department of Information Technology (in RBI)

DLRC District Level Review Committee

DNBS Department of Non-Banking Supervision (in RBI)

DNS deferred net settlement

DoT Department of Telecommunications

DPSS Department of Payment and Settlement Systems (in RBI)

DRI Differential Rate of Interest (Scheme)

DRT Debt Recovery Tribunal
DSS Debt Swap Scheme
DvP delivery versus payment
EAMs external asset managers
EBT electronic benefit transfer
ECB external commercial borrowing
ECS Electronic Clearing Service

EEFC Exchange Earners' Foreign Currency Account

EFT electronic funds transfer
ERF Export Refinance Facility
ETFs Exchange Traded Funds
FATF Financial Action Task Force
FC financial conglomerate
FCA foreign currency assets

FCCBs foreign currency convertible bonds FCNR(A) foreign currency non-resident account

FCNR(B) foreign currency non-resident (banks) account FCRA Forward Contract (Regulation) Act, 1952

FDI foreign direct investment

FEDAI Foreign Exchange Dealers' Association of India

FEMA Foreign Exchange Management Act, 1999 FERA Foreign Exchange Regulation Act, 1973

FI financial institution FIFO first in first out

FIIs foreign institutional investors

FIMMDA Fixed Income Money Market and Derivatives

Association of India

FIPB Foreign Investment Promotion Board

FLCC Financial Literacy and Credit Counselling Centre

FMC Forward Markets Commission

FMC-RBI Financial Markets Committee (in RBI)
FMD Financial Markets Department (in RBI)

FPI foreign portfolio investment FRA forward rate agreement

FRBM Act, 2003 Fiscal Responsibility and Budget Management Act,

2003

FRBs floating rate bonds

FSA Financial Services Authority (of UK)

FSAP Financial Stability Assessment Programme

FSF Financial Stability Forum

GCC general credit card

GDDS General Data Dissemination Standards

GDRs global depository receipts
GDS Gold Deposit Scheme
GRC Grievance Redressal Cell
GRF General Refinance Facility
GRF Guarantee Redemption Fund

GTB Global Trust Bank Ltd

HFT held for trading

HLCCFCM High Level Coordination Committee on Financial

and Capital Markets

HRDD Human Resources Development Department (in RBI)

HTM held to maturity
HVC high value clearing

IAS Investment Advisory Services
IAS Integrated Accounting System

IBA Indian Banks' Association

ICAAP internal capital adequacy assessment process

ICADR International Centre for Alternative Disputes Resolution

ICAI Institute of Chartered Accountants of India

ICCOMS Integrated Computerised Currency Operations and

Management System

ICD inter-corporate deposit

IDC Inter-Departmental Committee (in Government)
IDFC Infrastructure Development Finance Company
IDRBT Institute for Development and Research in Banking

Technology

IECD Industrial and Export Credit Department (in RBI)

IFC International Finance Corporation
IFR investment fluctuation reserve
IFSC Indian Financial System Code

IIBI Industrial Investment Bank of India Ltd
IIFCL India Infrastructure Finance Company Ltd.

IIP international investment position ILAF interim liquidity adjustment facility

IMDs India Millennium Deposits
INFINET Indian Financial Network
IPO initial public offering

IRDAI Insurance Regulatory and Development Authority of India

IRS interest rate swap

JPC Joint Parliamentary Committee

KCC Kisan Credit Card KYC know your customer LAB local area bank

LAF liquidity adjustment facility

LERMS Liberalised Exchange Rate Management System

LIBOR London Interbank Offered Rate

LOLR lender of last resort

MBP market borrowing programme

MFI microfinance institution

MICR Magnetic Ink Character Recognition
MIFOR Mumbai Interbank Forward Offered Rate

MIS management information service

MMBCS Magnetic Media-Based Clearing System
MMCB Madhavpura Mercantile Cooperative Bank

MMMF money market mutual fund
MNSB multilateral net settlement batch
MoU memorandum of understanding
MPLS multi-protocol label switching

MRTPC Monopolies and Restrictive Trade Practices Commission

MSCB multi-state cooperative bank

MSCS Multi-State Cooperative Societies (Act, 2002)

MSS Market Stabilisation Scheme

MTM mark-to-market

NABARD National Bank for Agriculture and Rural Development NBFC-ND-SI non-deposit-taking systemically important non-banking

financial company

NBFCs non-banking financial companies NCAF New Capital Adequacy Framework NDA National Democratic Alliance NDS Negotiated Dealing System NDTL. net demand and time liabilities NEER nominal effective exchange rate NEFT national electronic funds transfer NGO non-governmental organisation

NHB National Housing Bank

NIBM National Institute of Bank Management

NIC(LTO) National Industrial Credit (Long Term Operations)

NOF net owned funds

NPA non-performing asset (advance) NPC National Payments Council

NPCI National Payments Corporation of India Ltd

NR(E)RA non-resident (external) rupee accounts

NR(NR)D non-resident (non-repatriable) deposit account

NR(S)R non-resident (special) rupee account

NREGS National Rural Employment Guarantee Scheme

NRIs non-resident indians

NRO non-resident ordinary rupee account

NSDL National Securities Depository Limited

NSE National Stock Exchange

NSE-MIBOR National Stock Exchange-Mumbai Interbank Offered Rate

OAT own account transfer
OBS off-balance sheet
OBU offshore banking units
OCBs overseas corporate bodies
OCI Overseas Citizen of India
OGL Open General License Scheme

OMOs open market operations

OSMOS Off-site Monitoring and Surveillance

OTC over-the-counter
OTS one-time settlement

PACS primary agricultural credit society

PCA prompt corrective action

PDAI Primary Dealers' Association of India

PDO Public Debt Office
PDs primary dealers
PE private equity (funds)
PEL public formatical institution

PFI public financial institution
PIO Persons of Indian Origin
PKI public key infrastructure
PLR prime lending rate

PMLA Prevention of Money Laundering Act, 2002

PMS portfolio management services

PNs participatory notes PoS point of sale

PRD Press Relations Division (of RBI)

PSAC Payment and Settlement Advisory Committee

PSG Payment Systems Group
PTLR prime term lending rate
QID quarterly informal discussions

RBS risk-based supervision

RBSB Reserve Bank of India Services Board

RBSC Reserve Bank Staff College

RCS Registrar of Cooperative Societies

RD Regional Director (of RBI)
REER real effective exchange rate

RFCD resident foreign currency (domestic) account RIDF Rural Infrastructure Development Fund

RIG Regulated Institutions Group
RNBC residuary non-banking company

RPCD Rural Planning and Credit Department (in RBI)

RRA Regulatory Review Authority (in RBI)

RRB regional rural bank
RIB Resurgent India Bond
RTGS real time gross settlement
RTP reserve tranche position

SAC Standing Advisory Committee SAC Settlement Advisory Committee

SARFAESI Securitisation and Reconstruction of Financial Assets and

Enforcement of Securities Interest (Act, 2002)

SASF Stressed Assets Stabilisation Fund

SBI State Bank of India

SBS Shredding and Briquetting System

SCB scheduled commercial bank

SCF Standing Committee on Finance (of Parliament)
SCGPM Standing Committee on Gold and Precious Metals

SCIFSC Standing Committee on International Financial Standards

and Codes

SDRs special drawing rights

SEBI Securities and Exchange Board of India

SEZ special economic zone SFC State Finance Corporation

SFMS Structured Financial Messaging Solution

SGL subsidiary general ledger

SHGs self-help groups

SIDBI Small Industries Development Bank of India
SIDC State Industrial Development Corporation
SIFI systemically important financial intermediaries

SIPS systemically important payment systems

SLBC State Level Bankers' Committee

SLR statutory liquidity ratio

SME small and medium (sized) enterprises

SPMCIL Security Printing and Minting Corporation of India Ltd

SR security receipts

SSS securities settlement systems

STACFR Standing Technical Advisory Committee on Financial

Regulation

StCB State Cooperative Bank

STCI Securities Trading Corporation of India

STP straight through processing

STRIPS Separate Trading of Registered Interest and Principal

Securities

SWF Sovereign Wealth Fund

SWIFT Society for Worldwide Interbank Financial

Telecommunication

TAC Technical Advisory Committee (of RBI)

TACMP Technical Advisory Committee on Monetary Policy

TAFCUB Task Force for Cooperative Urban Banks

T-bills treasury bills

TFCI Tourism Finance Corporation of India

UAT User Acceptance Test

UBD Urban Banks Department (in RBI)

UCB urban cooperative bank

UN/EDIFACT United Nations/Electronic Data Interchange for

Administration, Commerce and Transport

UPA United Progressive Alliance

URRCBH Uniform Regulations and Rules of Bankers' Clearing

Houses

UTI Unit Trust of India
VCF venture capital fund
VPN virtual private network
VSAT very small aperture terminal

WAN wide area network

WMA ways and means advances
WSS Weekly Statistical Supplement

ZTC Zonal Training Centre